

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 44 of 2010 &
IA No. 53 of 2010**

Dated: 3rd March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

Madhya Pradesh Power Trading Co. Ltd. ... Appellant (s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran, Mr. Anand K.
Ganesan & Ms. Swapna Seshadri

Counsel for the Respondent (s): Mr. Surbhi Sharma & Ms. Sikha Ohri for R.1

ORDER

IA No. 53 of 2010

(Impleadment Petition)

It is submitted by the learned counsel for the Petitioner-Appellant that the notice has already been served on the Respondents in the Impleadment Petition and affidavit of service has been filed.

Post the matter on **09.03.2010**

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**